

Sl.No.	State	Numbers of Quality Affected habitations
9.	Haryana	103
10.	Himachal Pradesh	0
11.	Jammu and Kashmir	12
12.	Jharkhand	540
13.	Karnataka	772
14.	Kerala	327
15.	Madhya Pradesh	150
16.	Maharashtra	194
17.	Manipur	0
18.	Meghalaya	7
19.	Mizoram	0
20.	Nagaland	4
21.	Odisha	2,494
22.	Puducherry	0
23.	Punjab	3,146
24.	Rajasthan	18,478
25.	Sikkim	0
26.	Tamil Nadu	1
27.	Telangana	350
28.	Tripura	2,427
29.	Uttar Pradesh	1,374
30.	Uttarakhand	15
31.	West Bengal	16,511
TOTAL		61,563

Source: Format C-17.

#### National Water Quality Sub-Mission

1949. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the States covered under National Water Quality Sub-Mission

(NWQSM) which addresses the urgent need of providing clean drinking water to Arsenic and Fluoride affected habitations in the country;

(b) the details of fund allocated, released and utilized during 2018-19 till 31st December, 2018 under NWQSM, State-wise; and

(c) the details of districts of Uttar Pradesh covered under NWQSM as on date, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Andhra Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Telangana, Uttar Pradesh and West Bengal States are considered under National Water Quality Sub-Mission to provide safe drinking water to arsenic/fluoride affected habitations.

(b) State-wise fund released and utilized during 2018-19 till 27th December, 2018 as reported by the States in Integrated Management Information System (IMIS) of this Ministry under National Water Quality Sub-Mission is given in the Statement-I (*See below*).

(c) District-wise number of arsenic and fluoride affected habitations as reported by Uttar Pradesh State on Integrated Management Information System (IMIS) under National Water Quality Sub-Mission as on 18.08.2016 is given in the Statement-II.

***Statement-I***

*State-wise fund released and utilized during 2018-19 till 27th December, 2018 as reported by the States in Integrated Management Information System (IMIS) of this Ministry under National Water Quality Sub-Mission*

(₹ in crore)			
Sl.No.	State Name	NWQSM Release	NWQSM Expenditure
1.	Andhra Pradesh	10.19	0
2.	Assam	110.33	10.95
3.	Bihar	70.62	6.66
4.	Chhattisgarh	0.9	0.02
5.	Haryana	0	0.5
6.	Jharkhand	0	0
7.	Karnataka	18.71	0

Sl.No.	State Name	NWQSM Release	NWQSM Expenditure
8.	Kerala	2.12	0
9.	Madhya Pradesh	1.26	0.43
10.	Maharashtra	3.96	0.78
11.	Odisha	0	1.11
12.	Punjab	21.05	0
13.	Rajasthan	104.58	74.02
14.	Telangana	0	238.77
15.	Uttar Pradesh	15.17	2.33
16.	West Bengal	505.77	128.72
TOTAL		864.66	464.29

**Statement-II**

*District-wise number of arsenic and fluoride affected habitations as reported by Uttar Pradesh State on Integrated Management Information System (IMIS) under National Water Quality Sub-Mission as on 18.08.2016*

Sl.No.	Name of the Districts	Number of affected habitation as on 18.08.2016 considered under NWQSM	
		Arsenic	Fluoride
1	2	3	4
1.	Agra	-	10
2.	Allahabad	-	4
3.	Ambedkar Nagar	10	7
4.	Azamgarh	2	5
5.	Baghpat	-	3
6.	Bahraich	48	-
7.	Ballia	112	2
8.	Basti	7	2
9.	Bulandshahr	-	5
10.	Chitrakoot	-	2
11.	Deoria	8	1
12.	Etah	-	2

1	2	3	4
13.	Farrukhabad	-	3
14.	Ghaziabad	-	4
15.	Ghazipur	-	30
16.	Gorakhpur	8	1
17.	Hapur	-	5
18.	Jhansi	-	14
19.	Kanpur Dehat	-	5
20.	Kheri	23	5
21.	Kushi Nagar	19	-
22.	Lucknow	1	-
23.	Maharajganj	3	-
24.	Mahoba	-	1
25.	Mau	8	5
26.	Pilibhit	-	2
27.	Rae Bareli	-	1
28.	Sambhal	1	-
29.	Sant Kabeer Nagar	6	-
30.	Siddharth Nagar	5	4
31.	Sonbhadra	1	61
32.	Sultanpur	-	1
33.	Unnao	-	4
34.	Varanasi	-	11
TOTAL		262	200

**Districts declared as ODF**

1950. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the districts declared Open Defecation Free (ODF) till date, State-wise;